SHERVOROYAN HILLS AND KOLLI HILLS AS TOURIST CENTRES

1264. SHRI G. P SOMASUNDA-RAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to

- (a) whether there is a proposal under Government's consideration to develop Shervoroyan Hills and Kolli Hills in Salem District as tourist centres; and
 - (b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) There is no such proposal before the Government.

(b) Does not arise.

विज्ञान-उद्योग अनुसन्धान परिवद में परिवर्तन

1265 श्रीमती विद्यावती चतर्वेदी : क्या शिक्ता मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि विज्ञान-उद्योग अनुसन्धान परिषद् के मुख्य कार्यालय के प्रशा-सनिक हांचे में कतिपय फेर-बदल किये जाने का विचार है; और
- (ल) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है?

t[CHANGES IN THE C.S.1.R.

1265. SHRIMATI VIDYAWAT CHATURVEDI: Will the Minister of **VIDYAWATI** EDUCATION be pleased to state:

- (a) whether it is a fact that certain changes are proposed to be made in the administrative set-up of the Council of Scientific and Industrial Research at its Head Office; and
- (b) if so, what are the details in this

शिक्षा संत्री (डा० त्रिगण सन): (क) और (ख) ऐसा कोई प्रस्ताव विचाराधीन नहीं है । वैज्ञानिक तथा औद्योगिक अनुसंधान परिषद के नियासक निकास ने नवस्वर, 1967 को हुई अपनी पिछली बैठक में यह निश्चय कया था कि तकनीकी निदेशालय, वैज्ञानिक वाद्योगिक अनुसंघान महानिदेशालय के [खप कांचीलय के अंग होने चाहिए। उनका

कार्य वैज्ञानिक तथा औद्योगिक अनसंघान महानिदेशालय की सहायता करना मात्र होना चाहिए और उनमें कार्यकारी परिषदें नहीं होनी चाहिए और निदेशालय के कार्यभारी अधिकारियों को राष्ट्रीय प्रयोगशालाओं के निदेशकों के जैसे अधिकार नहीं होने चाहिए।

to Questions

t|THE MINISTER OF EDUCATION (DR. TR1GUNA SEN) : (a) and (b) There is no such proposal under consideration except that the Governing Body of the C.S.I.R. at its last meeting held in November, 1967 decided that the Technical Directorates should be part of the Head-quarters establishment of the DGSIR, their functions being to assist the DGSIR, and that they should not have Executive Councils and the persons in charge of the Directorates should not have powers like the Directors of National Laboratories.]

PRIVATE PAPERS OF NATIONAL INTEREST

1266. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to

- (a) whether Government propose to compile a register of piivate collections of papers of national interest; and
- (b) if so, the main details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) and (b) Government of India recognises ibe necessity for compilation of a National Register of all problems of the professional register of all problems. archival materials of significance in private custody. Although the implementation of the scheme is mainly Although private the concern of the State Governments, the Government of India has accepted the responsibility of coordinating the work being done under the auspices of the former in this behalf, consolidating the results thereof, and also providing an annual grant-in-aid not exceeding Rs. 3,000 to each State.

The scheme aims at the compilation and maintenance of a full directory of information of all significant archival materials in the custody of and pertaining to all old and historical families, eminent personalities, religious, educational, scientific, learned and research bodies, business firms, banking houses,

translation.